

ITEM NO.102

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4436/2010

NICHOLAS PIRAMAL INDIA LTD.

Appellant(s)

VERSUS

HARISINGH

Respondent(s)

(With interim relief and office report)

Date : 26/03/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE C. NAGAPPAN

For Appellant(s) Mr. C.U. Singh, Sr. Adv.
Mr. Gopal Singh, Adv.
Ms. Pallavi Garg, Adv.
Ms. Rashmi Srivastava, Adv.

For Respondent(s) Mr. Niraj Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(S. K. RAKHEJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER